

कोलियरीज कंपनी लि० (सि०को०क०लि०) के मामले में 16.5% होने का हिसाब लगाया गया है। 18 ₹० प्रति टन की वृद्धि, जोकि दोनों कोयला कंपनियों के मामले में की गई है, वह 19-6-1993 से प्रभावी है और इससे 1.27 पै० प्रति कि० गा० घंटे की वृद्धि विद्युत का उत्पादन किए जाने में और 61 ₹० प्रति टन हस्यात का उत्पादन किए जाने में वृद्धि हो जाएगी।

(ग) और (घ) वर्ष 1991-92 के दौरान कोल इंडिया लि० ने 167.07 करोड़ ₹० का लाभ कमाया है। इसके 1992-93 के लेखों को अंतिम रूप दिया जा रहा है, लेम्ने लेम्ना-परीक्षा के अधीन है।

(ङ) जी, नहीं। कोयले की उत्पादन लागत में गिरावट नहीं आई है। को० इ० लि० के लिए (प्रति टन/₹०) वर्ष 1991-92 और 1992-93 के लिए उत्पादन लागत क्रमशः 301.67 ₹० और 333.25 ₹० (अंतिम) रही है।

(च) को० इ० लि० द्वारा वर्ष 1992-93 तक किया गया निवेश और दिनांक 31-3-93 की स्थिति के अनुसार ऋण की देय बकाया राशि नीचे दी गई है :-

(करोड़ ₹० में)

वर्ष 1992-93 तक निवेश (अंतिम)	ऋण		
	विदेशी ऋण	रूपये में ऋण	
को० इ० लि०	15331	485.42	3947.08

वर्ष 1992-93 के दौरान कोल इंडिया लि० ने 345 करोड़ ₹० की राशि सरकार को ब्याज प्रभारों के रूप में खदा की। इसमें विदेशी ऋणों पर ब्याज की राशि शामिल है, जोकि बजट के माध्यम से प्राप्त हुआ था।

Use of Ration Cards

*273. SHRI VIREN J. SHAH: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government propose to discourage the use of ration cards as identity cards for proof of residence and for other purposes;

(b) if so, what are the details of the proposal;

(c) the time by when a decision is likely to be taken in this regard;

(d) whether it is a fact that the Passport, Police or other authorities insist on the production of ration cards as proof of residence; and

(e) if so, what steps Government propose to take in this regard if ration cards of PDS consumers of certain categories are to be discontinued?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A. K. ANTONY): (a) to (e) Ration cards are issued by State Governments/UT Administrations to enable consumers to draw commodities supplied through the Public Distribution System and are not intended to confer any other benefit. However, other Government agencies may require production of ration card as proof of residence. There is no proposal under consideration of Central Government either to prevent the use of ration cards for proving residence in a particular address or to deny issue of ration cards to any class or category of customers.

Agreement with China on Mining Technology

*274. SHRI RAMDAS AGARWAL: Will the Minister of COAL be pleased to state:

(a) whether Government have signed/arrived at an agreement with China to share/seek coal mining technology during the recent visit of Coal India Ltd.'s Chairman (Shri S. K. Chowdhary) to China;

(b) whether it is a fact that China was offering its technology at a more affordable price to India as compared to U. K., France, erstwhile USSR and Poland;

(c) whether it is also a fact that C. I. L. in return for China's underground mining technology was willing to part with its relatively advanced open-cast mining technique; and

(d) The time when the Chinese team was visiting India for this purpose, and whether the Indian team's programme to that country under the leadership of C. & M. D. of the Central Mine and Planning Design Institute has been finalised, if so, when and the composition thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (d) During the recent UNIDO sponsored visit of Chairman, Coal India Limited to China, only preliminary discussions were held with Chinese counterparts to share/seeking coal mining technology. To identify the specific areas of possible co-operation, a team from Coal India is presently visiting China under the leadership of Chairman and Managing Director, Central Mine Planning and